5

Not only construction works, but even reutine works are also given to the private contractors.

DR. RAJA RAMANNA: I don't think there is anything wrong in giving these to the private contractors, if the work can be done fast and neaply as long as security is promptly looked after.

## National River Authority to clean UP river waters

\*362. DR. NARREDDY THULASI REDDY: Will the Minister of ENVI-RONMENT AND FORESTS be pleased to state:

- (a) whether Government are contemplating any proposal to constitute a National River Authority to clean up river water all over the country;
  - (b) if so, the details thereof; and
  - (c) if not, the reasons therefor?

THE MINISTER OF ENVIRON-MENT AND FORESTS (SHRI NILA-MANI ROUTRAY): (a) A concept paper, for a National River Action Plan has been prepared,

- (b) The Plan broadly outlines the various components such as scope, functions, organisational framework, modalities of implementation, etc.
  - (c) Does not arise.
- DR. NARREDDY THULASI REDDY: The water in most of the Indian rivers is contaminated. It is not stitable for drinking purposes. The flora and fauna, especially fish, are decreasing gradually. The main reason for this is the industrial effluent released into the rivers. So, I would like to know from the hon. Minister whether the Government is prepared to close the industries on the river banks which release pollutant effluents and disagree to the setting up of effluent treatment plants.

SHRI SURESH KALMADI: Sir, again Mrs. Maneka Gandhi is miss-

ing. Continuously she is not here during the Question Hour.

MR. CHAIRMAN: The Cabinet Minister is here. (Interruptions) This is not important. Let us proceed with the work.

डा० रत्नाकर पाण्डेयः स्टेट मिनिस्टर पर्सनल एक्सप्लेनेशन देने के लिए हाउस में ग्राती हैं...(व्यवधान)

श्री सभापनि : ग्राप तो ग्रपना जवाब दोजिए।...(व्यवधःन)

SHRI NILAMANI ROUTRAY. There is no doubt that these industries.

SHRIMATI JAYANTHI NATARA-JAN: Let the Prime Minister tell' us-- (Interruptions)

SHRI NILAMANI ROUTRAY: There is no doubt that these industries are polluting.

डा॰ रत्नाकर पाण्डेय: मंत्री महोदया क्यों नहीं क्रातीं प्रधान मंत्री जी बताइये ...(व्यवधान)

श्रीसभापति: ग्राप तो भ्राना जवाब दीजिए . . (ध्यवधान)

डा॰ रत्नाकर पाण्डेय: केवल स्पष्टी-करण देने के लिए श्राती हैं।...(व्यवधान)

श्री सभापित: श्रीप सब बहुत ही सीनियर मेम्बर हैं ग्रीर श्रीप जानते हैं कि दोनों का श्रीना जर्हरी नहीं होता हैं। कभी भीं जरूरी होता है। श्रव कबिनेट मिनिस्टर मौजूद हैं, किस्सा खत्म हो गया।

श्री सुरेन्द्रजीत सिंह ग्रहसुवालिया । सभापित महोदय, कुछ दिनों से ग्रखबारों में छप रहा था कि एनवायरनमेंट मिटिस्ट्री के कुछ विभाग मेनका गांधी को दिए हैं। ग्रीर कुछ विभाग कैंबिनेट मिनिस्टर के पास हैं ग्रीर उनकी (व्यवधान)

श्री सभापति: ग्रोबरग्राल जिम्मे दारी कैंबिनेट मिनिस्टर की हेती है ग्रीर केंबिनेट मिनिस्टर जवाब दे रहे हैं।...(व्यवधान)

SHRI SURESH KALMADI: Can the Minister answer the questions which relate to hter. (Interruptions) Tris is a disrespect to Parliament. After repeatedly raising it in Parliament, she has not come to the House. (Interruptions)

डा. स्त्नाकर पाण्डेय: जनाव देने के लिए राज्य मंत्री महोदया क्यों नहीं प्राती हैं (...(व्यवधान)

श्री जोश देताई: स्टिन्टीन एण देने के लिए ग्राती हैं लेकिन नवाब देने के लिए नहीं ...(व्यवधान)

श्री सभापति: देखिए, जिता
मैंने परिमट किया है वही रेक्षार्ड पर
जाएगा श्रीर बाकी कुछ नहीं ाएगा...
(अयवधान) (व्यवसान)
श्रीप झाड़े को छोडिए, यह क्वश्चन ग्रावर
हैं, झाड़े हा घंटा नहीं है, चिलिए।...
(व्यवसान)

SHRI NILAMANI ROUTRAY: No doubt there are certain irregularities.

्श्री सुरेन्द्र सिंह:\*

श्री सभापति: पर यह सवाल जो है एनवायरनमेंट पर है, इसको चलने दो ।... (स्यवधान)

डा. रत्नाकर पाण्डेय:\*

श्री सभापति : मैं एक बात बिल्कुल साफ करदू कि तहां तक किवनेट मिनिस्ट ग्रीर मिनिस्टर श्राँफ स्टेट का संबंध रहता है वहां पर यह डिबीजन फाँर कनबी-निएंस हो जाता है। किबनेट मिनिस्टर हमेशा पूरे ग्रोबर श्राँल चार्ज में रहता है, श्रोबर श्राँल जिम्मेदारो रहती है। किस्सा खत्म हो गया। डा० ग्रारार ग्रहमद खान\* :

SHRI SURESH KALMADI: \*

डा० रनाका पाण्डेय '

DR. G. VIJAYA MOHAN REDDY: \*
SHRIMATI MARGARET ALVA: \*,

डा स्नाक्षर पाण्डेय \*

श्री सभापति: ग्रांको इस सवाल में दिलचस्पा नहीं है कि क्यों निद्धां श्रशुङ्को ा रहा हैं। इस श्रापका दिलचस्पा नहीं हैं?

SHRI YASHWANT SINHA: We are raising questions which are of tremendous public importance. Let it not be wasted like this. We have wasted a lot of time in this House. It is totally (Interruptions)... Mr. Jagesh Desai, you are a senior Member, don't do it. You cannot waste Question Hour like this. This cannot be allowed.

## श्री राम नरेश यादव \*

र्श्वाः सभापति : श्राप भी चीफ भिनित्टर रह चुके हो, ानते हो, फिर ये सवाल उटा ेहे हो।

SHRI VISHWANATH PRATAP SINGH: Sir, the Cabinet Minister is entitled to answer all the questions of his Department.

SHRI SURESH KALMADI: \*

SHRI A. G. KULKARNI: This is not proper; to identify one Minister and to criticise is also not proper. You have to control the House. You said that the Cabinet Minister is quite enough to reply to the questions. I am very sorry that a lady Minister is being unnecessarily harassed. (Interruptions)...

MR. CHAIRMAN: I have already said, nothing is going on record. Anything being spoken without my permission will not go on record.

SHRI DIPEN GHOSH: Mr. Chairman, Sir, there is a rule and procedure of the House. A Cabinet Minister is entitled to answer questions of his Department.

MR. CHAIRMAN: I have said it.

SHRI DIPEN GHOSH: You conrol the House... (Interruptions)... We have a right to hear the Minister ... (Interruptions) ...

SHRI A. G. KULKARNI: It is your duty to protect the Member... (Interruptions).

श्री सभापति . जो भा बंका गया है, मंने पट्ने हा कह दिया है कि वह रिकार्ड नहा ॥ रहा है ग्रार बिल्कुल साधा बात है कि कबिनेट मि।नस्टर ग्राने विषय के तमाम ...

He can reply to all the questions relating to his Department. question is whether the Minister of State should be there; this has never I have a ministerial experience of about 20 years and I know the procedure. The procedure is absolutely clear. If you have any special liking or anything ... but please for God's sake don't disturb the Question Hour. Let us proceed with such an important question on pollution of rivers. Let us take that (Interruptions) ... I want to make it very clear that the Minister of State need not be present. That is clear. The law is clear. The rules are clear and the experience is there.

Interruptions) श्राप क्यों बिना वजह वक्त जाया कर रहे हैं। मिनिस्टर भी जवाब दे सकता है या मिनिस्टर श्रांफ स्टेट दे सकता है। उस में कोई दिक्कत हो नहीं है। ऐसी बात कभी उठा हो नहीं। इस हाउस की ट्रेडाशन हो नहीं रहो कि इस तरह के गैर-जधरो मसलो पर वक्त जाया किया जाए।

SHRI NILAMANI ROUTRAY: Sir, there is no doubt that certain indus-

tries on the banks of rivers are greatly polluting the river waters and for that, the hon. Member has suggested we should close down all these industries. That will not be possible. Instead of closing them down, we are trying to control the discharges from the various industries and for that, we have also taken various steps. (Interruptions).

श्री सभापति: श्राप जानते हैं, वह चोफ मिनिस्टर थे, श्राज से 25 वर्ष पहले।

SHRI NILAMANI ROUTRAY: The steps taken by the Government to control pollution include the following:—

- (i) Emission standards have been prescribed:
- (ii) Air and water quality standards have been evolved; (Interruptions).

SHRI JAGESH DESAI: It is already there in the statement. Why take unnecessarily the time of the House? (Interruptions).

SHRI NILAMANI ROUTRAY. A network of 160 big works and 400 water quality monitoring stations have been set up. National standards for the exhaust from automobiles have been laid down. Air pollution control areas have been notified. Environmental guidelines have been evolved for setting up industries.

MR. CHAIRMAN: You talk only about rivers. Water pollution and air pollution, we can leave for the time being. (Interruptions) The question is about rivers.

SHRI NILAMANI ROUTRAY: Sir, instead of closing down industries, we are doing our best by calling upon the industries to control the discharge into the water and for that they have been asked to set up pollution treatment centres.

DR. NARREDDY THULASI RED-DY: Sir (it is said that the green cover in Krishna river basin is much below the desired level of 33.3 per cent. What measure the Government is contemplating to rectify this?

SHRI NILAMANI ROUTRAY: Sir, there is a proposal for a National River Action Scheme and in that the Krishna river also comes in so far as pollution from that river is concerned and about the green belt that has to be preserved. So when we take up this action plan, we will take into consideration all the major rivers of India.

SHRI A. G. KULKARNI: Sir, when the Minister refers to the Krishna river particularly myself, when Mr. Ansari was the Minister of Environment and Forests, I had complained that a cooperative sugar factory at Sangli is letting in the wastes. There is a distillery which discharges wastes in the Krishna river. Because of that, there are a large number of deaths among the children because of jaundice. When I complained, a team was sent from here. Ultimately, I do not want to allege anything. A team was sent. The State Government made enquiries. The reports are there. Municipal records are there. How many deaths took place because of the pollution, in and out of rainy season, of the Krishna river, which is the only water source there, by the distillaries? Through you, I would also like to tell the Prime Minister. Because political pressure is built up, the Government cannot take any action. I want to know whether you will assure me that action will be taken and the lives of children will be saved by preventing the pollution of the Krishna.

SHRI NILAMANI ROUTRAY: I was not aware of all these problems. Since an hon. Member of the status of Mr. Kulkarni has raised the point in this House, I would certainly discuss the matter with him, I would take details and let him know whatever is possible of being done.

श्रो चतुरानन मिथ . सभापि महोदय ,जा नदी भारत सरकार की ग्रापता देख-रेख में है - दामोदर बेलो कारपोरेशन गवर्नमेंट ग्राफ इंडिया के ग्रंडर में है ग्रीर दामोदर नदी उस क्षेत्र से जाती है, जहां ग्रादिवासियों को बहुत बड़ी तादाद है ग्रीर वहां पर सद्रल गवर्नमेंट के ही कारखाने के हाल पाल्यूशन होता है। जो सैंट्रल गवर्नमेंट की कारखाना है ... (व्यवधान)

श्री सभापति: ग्ररे भाई, ग्राप बाहर लाँबा में बात करें। Both you and Mr. Ghosh can go to the lobby. Do not disturb Mr. Chaturanan Mishra.

SHRI CHATURANAN MISHRA: I do not know how the Opposition is moving from Maneka to Morarji.

SHRI A. G. KULKARNI: He is abusing me. What can I do?

MR, CHAIRMAN: But how did Morarji come in?

SHRI A. G. KULKARNI: There was a fight between Indira Gandhi and Morarji. That is where we stand.

MR. CHAIRMAN: I do not know. नरा समझ के वाहर हैं इन लागों के झगड़े। भ्राप क्वेश्चन कीजिए।

श्री चतुरातन मिश्रः ग्रथ्यक्ष महोदया,
मैं कह रहा था कि जो नदो भारत
सरकार की ग्रपनो देख-रेख में है।
मैं दामोदर वली का जिन्न कर रहा था
कि दामोदर वेली कारपोरेशन गवर्नमैंट
के ग्रंडर है जो ग्रादिवासियों के क्षव
मे जातो है .....

्**श्री सभापति** ; वह तो श्रापने कह दिया है ।

्र श्री चतुरानन मिश्रः कह दिया श्री लिकन बीच में मेनका-मोरारजो देसाई.... 13

श्रीसभापति : कम से कम चतुरानन मिश्र का मनका के चक्कर में नहीं पड़ना चाहिए।

श्री चतुरानन मिश्र: ृमैंने सोचा कि दोनां अगर नदा में इब जायेंगे तो फिर यह हाऊस कैसे चलेगा ?

श्री सगापनि : वह कौन सा कारखाना है जो दानोदर वला में पाल्युशन कर रहा है, उसको पूछ लाजिए?

श्रा चतुः। नन भिश्र : ग्रीर वहीं पर केद्याय सरकार के हा कारखाने हैं जी पाल्यूजा कर रहे हैं। ऐसा स्थिति में हमारे नंतां महोदय क्या कार्रवाई करेंगे जिससे कि कम मे कम श्रादिवासियों का गुद्ध जल पीने का जो मीलिक प्रधिकार, उसकी रक्षाको जासके।

SHRI NILAMANI ROUTRAY: Sir, from a general question, a particular question is raised.

MR. CHAIRMAN: This is included. Drinking water is an important thing. Damodar Valley is important. Industries are there. And he is keen that Adivasis should get clear drinking water. There is nothing wrong with this supplementary.

SHRI NILAMANI ROUTRAY: So far as the Damodar river is concerned. we are aware of the fact that industries and coal-mines are greatly polluting its water. For that something  $ha_{S}$  to be done. The  $\;$  question today  $\;$  is about a national  $\;$  concept paper and on how to control all these rivers ... (Interruptions).

SHRI CHATURANAN MISHRA: I do not want 'all these rivers'. My question is specific. What is going to do for the Damodar river?

श्री सभापति : श्राप पता लगा करे के बना दोजिएगा।

CHATURANAN MISHRA: SHRI He says something has to be done. Where am I to go?

MR. CHAIRMAN: He will let you know.

to Questions

SHRI CHATURANAN MISHRA: My question is specific whether he is going to look into the matter or not.

MR. CHAIRMAN: He will look into the matter.

SHRI NILAMANI ROUTRAY: We are, therefore, comtemplating to have a Central authority and in that, Damodar river is in our view and we will certainly take that into consideration.

CHATURANAN MISHRA: SHRI By what time?

MR. CHAIRMAN: As early as possible.

SHRIMATI MARGARET Sir, the real problem arises because the licencing authority for these industries is one, the implementing authority of the guidelines issued by the Ministry of Environment is another and in between these rivers flow through areas which are controlled by various State Governments. The whole problem is multiplicity of authorities and Ministries which control the whole question. I would, therefore, like to ask the hon. Minister in what way he would be able to ensure greater co-ordination these various agencies themselves because he says that there is national authority under his consideration immediately. I want to know what the alternative is for co-ordination and completition among these various agencies in controlling the pollution existing in the rivers of the country.

ROUTRAY: NILAMANI SHRI Sir, this concept paper for National River Authority aims at what exactly the hon. Member has put in detail. We know that there are several rivers in India. Major rivers have been 14 which are polluting at various stretches.

... (Interruptions) ...

SHRIMATI MARGARET ALVA: Sir, the rivers are not polluting. The rivers are being polluted.

SHRI NILAMANI RAUTRAY: The discharge from industries and other things are also polluting the rivers. A Central Authority is absolutely necessary to take care of these rivers and to chalk out a programme for that and that also is under our active consideration. For that, money is also required and we are looking up to the Planning Commission to see to it if our ideas can be translated into action in controlling this pollution.

SHRI SARADA MOHANTY: Sir, I want to know what the progress of Ganga Action Plan is so far.

SHRI NILAMANI ROUTRAY: Sir, under the Ganga Action Plan, 262 schemes are under execution. Out of these 262 schemes, in Bihar it is 35, in West Bengal it is 110 and in Uttar Pradesh it is 107. For all these schemes there is an allocation of Rs. 284 crores.

Out of these 262 projects, 152 have been completed and others are under way.

श्री जगवीश प्रसाद माथुर: सभापति
महोदय, प्रश्न मेरे साथा ने रख दिया
है, उसका इसरा हिस्सा पूछ लेता हं,
गंगा प्लान का। गंगा के साथ जमुना
भो मिलने के बाद गंगा बन जाता है,
तो क्या जमुना को शुद्ध रखने के लिए
भो कोई कार्यवाहो को जा रहा है।
श्रीर जो श्रापका नेशनल रावर श्राथारिटो
है, क्या गंगा एक्शन प्लान इस श्राथारिटो
के नाचे श्रा जाएगा या श्रलग रहेगा।

श्री चतुः।तन मिश्रः गंगा तो ग्रशुढ़ हो हो नहीं सकती।

श्री सभापति : चतुरानन जो, उब श्राप नंत्रो बन तव जवाब दीजिएगा।

श्री चतुरानन मिश्रः गंगा कभो ग्रमुड हो ही नहीं सकतो। श्री सुरेन्द्रजीत सिंह ग्रहसुवाक्षिया : यह धार्मिक मान्यता की बात है कि गंगा कभो मैला नहीं हो सकता गंगा कभो ग्रशुद्ध नहीं हो सकतो।

श्री चतुरानन मिश्र ः लेक्नि श्राप गंगा को श्रशुद्ध कहने लगे...(व्यवशान)

श्री म्रटल िहारी वाजपयीः कलयुग**े** में गंगा ग्रशुद्ध हो सकता है।

श्री चतुरानन मिश्रा: गंगा हो श्रशुद्ध नहीं सकता है, बाको सब श्रशुद्ध हा सकता है । शारत का नियम है।

श्री सभापति: अव यह छाडिए : His question is very simple. There is already a plan under operation for cleaning the Ganga. There is an authority for that purpose. Will that authority come under this authority or will it remain separate?

श्री जगवीश प्रसाद माथुर: श्रीमन, मेरा सवाल यह है कि जमुना नदी भी गंगा में मिलता है तो क्या उससे धानी को साफ कण्ना भी इसमें सम्मिलत हैं

MR. CHAIRMAN: The Ganga cleaning process does not include cleaning the Jamuna because it is the main tributary of the Ganga.

SHRI NILAMANI ROUTRAY: As I understand the honourable Member, he wants to know whether the Jamuna is also included in the Ganga Action Plan. So far it is not included. But it is the intention of the Ganga Authority to include the Jamuna river also because cleaning of the Ganga is not possible without cleaning the Jamuna. And then, it also depends upon funds.

## National Sports Policy

363. SHRI S. S. AHLUWALIA: Will the PRIME MINISTER be pleased to state: